

year and the next year. The Minerals and Metals Trading Corporation of India are also exploring the possibility of increasing the iron ore exports through Paradeep Port.

(b) No.

(c) Does not arise.

#### MURDER OF A HARIJAN AND HIS SON

890. SHRI M. M. DHARIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware about the murders of a Harijan father and his son by the villagers at Gorakhpur near Biharsharif on June 21, 1969;

(b) if so, what action is taken against the culprits responsible for the offence ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) and (b) Facts are being ascertained from the State Government.

#### COORDINATED PLAN TO ERADICATE DACOITY MENACE

891. SHRI SWAISINGH SISODIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have asked the Governments of Madhya Pradesh, Rajasthan and Uttar Pradesh to draw a coordinated plan to eradicate the dacoity menace in the three states; and

(b) if so, the nature of assistance given to three States for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) The State Governments of Uttar Pradesh, Madhya Pradesh and Rajasthan, have been requested to furnish certain details on the subject. On receipt of the required information, it is proposed to examine the possibility of the three States having a coordinated plan to eradicate the dacoity menace in those three States.

#### PAKISTANI CITIZENS ARRESTED IN M. P.

892. SHRI SWAISINGH SISODIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that large number of Pakistani citizens have been arrested in Madhya Pradesh during the last 2 years;

(b) if so, the details thereof;

(c) whether it is also a fact that a good number of Pakistani citizens are underground in Indore, Dhar, Devas, Ujjain and Sihor districts of Madhya Pradesh; and

(d) if so, the action taken by Government in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Information is readily available for the last three years and not separately for the last two. During that period 39 Pakistanis were arrested.

(b) 16 were prosecuted and of them 12 were convicted. The remaining 23 were deported to Pakistan.

(c) According to the information available, the number of such Pakistanis is as under :—

Indore . . . . .	19
Dhar . . . . .	Nil
Devas . . . . .	2
Ujjain . . . . .	10
Sihor . . . . .	5

(d) The State Government have issued look-out notices and are making efforts to trace them.

#### MURDER OF A DIPLOMAT IN DELHI

893. SHRI M. SRINIVASA REDDY :  
SHRI RAJNARAIN :  
SHRI S. A. KHAJA MOHI-  
DEEN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a Saudi Arabian Diplomat and his servant were found murdered at the diplomat's residence on the afternoon of June, 23, 1969.

(b) if so, the efforts made by Government in finding out the culprits; and

(c) the steps taken by Government to give adequate protection to the life and property of foreign diplomats living in the capital ?